

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO 1047
TO BE ANSWERED ON 22.07.2022

NIRBHAYA FUND

1047. COL. RAJYAVARDHAN RATHORE:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the initiatives undertaken as part of Nirbhaya Fund along with the amount disbursed thereunder during 2019-2022, state/ UT-wise and initiative-wise;
- (b) whether the Government conducts any sensitization programmes for women in rural and remote areas to create awareness about legal rights and support provided under Nirbhaya Fund and if so, the details thereof, State-wise especially in Rajasthan, district-wise;
- (c) the number of States that have implemented the Mahila Police Volunteer scheme;
- (d) whether the Government has continued dialogue with States which are yet to implement it and if so, the details thereof;
- (e) the number of women assisted under the Women Helpline, State-wise, down to district level for Rajasthan; and
- (f) whether the Government has ensured rural connectivity under this helpline and if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) : The Government of India has set up a dedicated fund called “Nirbhaya Fund” for implementation of initiative(s)/ scheme(s)/ project(s) aimed at enhancing the safety and security of women in the country. The initiatives undertaken and the amount disbursed thereunder as part of Nirbhaya Fund since its inception are at **Annexure-I**. Further, State/ UT-wise amount disbursed during the year 2019-2022 for the initiatives under Nirbhaya Fund are at **Annexure-II**.

(b) : One of the initiatives, i.e., 24X7 Women Helplines (WHLs) with short-code 181 provides emergency and non-emergency services as well as information dissemination about women centric government schemes, policies and programmes to the needy women. One Stop Centre (OSC) popularly known as Sakhi Centre, are getting operationalised across the country since 1st April 2015 with the objectives to provide integrated support and assistance to women affected by violence and distress, both in private and public spaces under one roof and facilitate immediate, emergency and non-emergency access to a range of services including police, medical, legal aid and counselling, psychological support to fight against any forms of violence against women. As of now, 758 OSCs have been approved and out of which 708 are operational in 35 States/ UTs including 33 OSCs in the State of Rajasthan. The services of OSCs and WHL are available both in rural and urban areas. In addition, a project named 'Chirali- friends for ever' was approved for the State of Rajasthan in 2016-17 which aimed to constitute Community Action Groups for women safety in 7 districts of Rajasthan covering a total of 2071 Gram Panchayats.

In addition, Government of India has launched 'Mission Shakti' - an integrated women empowerment programme as umbrella scheme for the safety, security and empowerment of women. Its component of Hubs for Empowerment of Women (HEW) under 'Samarthya sub-scheme, at the National, State/ UT and District level is for facilitating inter-sectoral convergence of schemes and programs meant for women with a mandates to create an environment through awareness generation, sensitization, training etc., in which the women realize their full potential.

(c) & (d) : Under the Scheme of Mahila Police Volunteers (MPV), approvals were given to the proposals received from 13 States/ UTs. However, this scheme was made functional only by 7 States / UTs. A third party Evaluation Study of Mahila Police Volunteers (MPV) Scheme was conducted by NITI Aayog. The said study found inadequacies in institutional structure and implementation of the scheme. Taking into account the findings of the third party evaluation, the past experiences and in consultation with States/ Stakeholders, it has been decided to discontinue the Mahila Police Volunteers Scheme w.e.f. 01.04.2022, while suitably incorporating appropriate provisions under other components of 'Mission Shakti'.

(e) & (f) : District-wise details of calls received at Women Helpline (181) is not maintained. However, State/ UT-wise details of calls registered at WHL are at **Annexure-III**.

The WHLs function under overall direction, management and supervision of State Governments and no issue regarding its connectivity in rural areas has come to the notice of Central Government.

Annexure-I

Annexure referred to in reply to part (a) of Lok Sabha Un-starred Question No. 1047 for answer on 22.07.2022 regarding 'Nirbhaya Fund'

The initiatives undertaken and the amount disbursed thereunder as part of Nirbhaya Fund since its inception

Ministries/ Departments	Sl. No.	Project Name	Amount Disbursed (Rs. in Cr.)
Ministry of Home Affairs		Emergency Response Support system (ERSS)	364.03
		Creation of Central Victim Compensation Fund (CVCF)	200.00
		Cyber Crime Prevention against Women & Children (CCPWC)	142.00
		Sub-project under CCPWC	
		Proposal for providing facility of Social Workers/ Counsellors at the District and Sub- Divisional Police Station Level in Delhi	5.01
		New building with women centric facilities for Special Unit for Women & Children (SPUWAC) and Special Unit for North East Region (SPUNER) at Nanakpura	20.18
		Various other activities under Delhi Police 'Safety of Women' Scheme	9.96
		Safe City Proposal for 8 Cities i.e. Ahmedabad, Bengaluru, Chennai, Delhi, Hyderabad, Kolkata, Lucknow, Mumbai	1349.58
		Establishment of State of Art DNA Lab. at CFSL, Chandigarh	35.40
		Strengthening DNA analysis, cyber forensic & related facilities in SFSLs in 24 States/UTs i.e. Delhi, Himachal Pradesh, Jammu & Kashmir, Madhya Pradesh, Maharashtra, Manipur, Mizoram, Punjab, Rajasthan, Tamil Nadu, Tripura, Uttar Pradesh, West Bengal, Goa, Odisha, Puducherry, Jharkhand, Kerala, Karnataka, A&N Islands, Bihar, Chhattisgarh, Gujarat and Nagaland	162.33
		Setting up and strengthening Anti-Human Trafficking Units in all districts of States & UTs.	99.86
		Setting up/ strengthening Women Help Desks in Police Stations in all States & UTs (covering 10,000 Police Stations).	157.49
		Proposal for procurement of Forensic Kits for sexual Assault cases	29.03
		Proposal for training of Investigation Officers (IOs)/ Prosecution Officers (POs) through Bureau of Police Research & Development (BPR&D) for three years	
	Proposal for training of Investigation Officers (IOs)/ Prosecution Officers (POs) through Bureau of Police Research & Development (BPR&D) in FY 2022-23	0.00	
Ministry of Railways		Integrated Emergency Response Management System (IERMS)	250.82
		Provision of Video Surveillance System at Konkan Railway Station	17.64
		Proposal for procurement of Tabs for Security of Women	0.00
MeiTY/ IIT Delhi		Development & Field Testing of panic Switch based safety Device for Cars and Buses for aiding Women's Safety	3.49
Deptt. of Justice		Setting up Fast Track Special Courts to dispose off cases pending trial under Rape & POCSO Act	434.31
		(Extension of the FTSCs for two more years upto FY 2021-22)	0.00
M/o Tourism		Safe Tourism Destination for women in MP	6.24
Ministry of Road Transport & Highways		Abhaya Project Proposal for safety of women and girl child, Govt. of Andhra Pradesh	58.64
		Women's safety in public transport, UPSRTC, Govt. of U.P.	80.92
		Bengaluru Metropolitan Transport Corporation, Govt. of Karnataka on Training women for heavy passengers vehicles	33.64
		Proposal of C-DAC for customization, deployment and management of State-wise vehicle tracking platform	192.95
Ministry of Women and Child Development		One Stop Centre (OSC)	672.26
		Universalisation of Women Helpline (WHL)	74.39
		Mahila Police Volunteers (MPV)	16.32
		Chirali Proposal, Women Empowerment Directorate	4.71
		Smart and safe Cities Free from Violence against Women and Girls' Programme, Govt. of M.P.	1.04
		Safety and Security of Women, Govt. of Uttarakhand	0.32
		Nirbhaya Shelter Home, Govt. of Nagaland	2.55
		NICSI for Developing Nirbhaya Dashboard	0.24
		Proposal of Department of Information, MSME & Export Promotion, Govt. of UP: Mission Shakti for awareness and capacity building program for safety and empowerment of women and girls in industrial sectors	4.95
		Scheme for critical care and support for accessing justice to rape / gang-rape survivors and minor girls who get pregnant	0.00
M/o External Affairs		Proposal for opening One Stop Centres (OSCs) in 10 Indian Missions abroad	0.00

Annexure-II

Annexure referred to in reply to part (a) of Lok Sabha Un-starred Question No. 1047 for answer on 22.07.2022 regarding 'Nirbhaya Fund'

State/UT-wise amount disbursed during the year 2019-2022 for the initiatives being implemented under Nirbhaya Fund
(Rupees in crore)

Sl. No.	States/UTs	Amount disbursed
1	Andaman and Nicobar Islands	7.59
2	Andhra Pradesh	28.96
3	Arunachal Pradesh	21.76
4	Assam	46.88
5	Bihar	84.31
6	Chandigarh	5.54
7	Chattishgarh	41.93
8	Dadra and Nagar Haveli and Daman and Diu	8.34
9	Delhi	306.61
10	Goa	9.36
11	Gujarat	136.60
12	Haryana	30.76
13	Himachal Pradesh	22.30
14	Jammu and Kashmir	24.30
15	Jharkhand	41.97
16	Karnataka	66.96
17	Kerala	33.39
18	Ladakh-UT	4.35
19	Lakshdweep	0.73
20	Madhya Pradesh	125.78
21	Maharashtra	154.25
22	Manipur	26.08
23	Meghalaya	20.00
24	Mizoram	22.37
25	Nagaland	24.03
26	Odisha	66.10
27	Puducherry	9.20
28	Punjab	31.20
29	Rajasthan	84.56
30	Sikkim	9.55
31	Tamil Nadu	127.22
32	Telangana	124.75
33	Tripura	15.34
34	Uttar Pradesh	317.82
35	Uttarakhand	22.82
36	West Bengal	29.02

Annexure-III

Annexure referred to in reply to part (e) & (f) of Lok Sabha Un-starred Question No. 1047 for answer on 22.07.2022 regarding 'Nirbhaya Fund'

State-wise number of call registered at Women Helpline (181) as on 31.03.2022

Sl. No.	State / UT	Total Calls
1	Andaman and Nicobar Islands	1539
2	Andhra Pradesh	931396
3	Arunachal Pradesh	7309
4	Assam	157811
5	Bihar	244803
6	Chandigarh	74507
7	Chattishgarh	81263
8	Dadra and Nagra Haveli and Daman and Diu	528
9	Delhi	1121711
10	Goa	18383
11	Gujarat	1004258
12	Haryana	43208
13	Himachal Pradesh	4663
14	Jammu and Kashmir and Ladakh	126457
15	Jharkhand	464151
16	Karnataka	26184
17	Kerala	113885
18	Madhya Pradesh	194616
19	Maharashtra	295424
20	Manipur	768
21	Meghalaya	30898
22	Mizoram	11044
23	Nagaland	2290
24	Odisha	76058
25	Punjab	1053006
26	Rajasthan	25531
27	Sikkim	314
28	Tamil Nadu	256412
29	Telangana	89843
30	Tripura	59
31	Uttar Pradesh	553667
32	Uttarakhand	5939
	TOTAL	7017925
